

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.C. (S.B.) No. 01 of 2019**

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Upendar Kumar Pandey --- --- Appellant

Versus

The Management of Vidya Vikash Samiti. -- --- Respondent

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**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**The Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through Video Conferencing

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For the Appellant : Mr. Ramawatar Chamaria, Adv.

For the Respondent :

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**05/13.04.2021** A request for adjournment has been made by the learned counsel for the respondent Mr. Srijit Choudhary. An email to that effect has also been circulated yesterday.

Learned counsel for the appellant submits that the matter may be fixed on any particular date.

As such, let the matter be listed on 27<sup>th</sup> April 2021.

*(Aparesh Kumar Singh, J.)*

*(Anubha Rawat Choudhary, J.)*

*Shamim/*